

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 26th JULY, 2017

No. 165 A: Earned Leave for 06 days for the period from 21.04.2017 to 26.04.2017 is sanctioned to Sri Sajal Kumar Dey, Senior Secretary, High Court of Jharkhand, Ranchi, under Rule 227, 228, 230 and 248 of the Jharkhand Service Code, 2001.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 3404 / Apptt.

Dated Ranchi the 26.07.17

Copy forwarded to the C. P. C., e-Courts Project, High Court of Jharkhand, Ranchi with a request to get it uploaded in the e-Gazette.


Registrar General 26.7.17